

**Central Administrative Tribunal
Principal Bench**

OA NO. 342/2015
MA NO. 260/2015

This the 8th day of March, 2016

Hon'ble Mr. A.K.Bhardwaj, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)

Sh. N.U.Khan (JE)
Working at T.K.D.
S/o Late Sh. A.R.Khan
Age about 59 years
R/o 5045 Jogabai Extn.,
Jamia Nagar, New Delhi.

- Applicant

(By Advocate: Sh. R.K.Sharma proxy for Sh. Lalta Prasad)

Versus

1. The General Manager,
West Central Railway, Jabalpur.
2. The Divisional Railway Manager,
West Central Railway, Kota.
3. The Sr. Divisional Electrical Engineer
Locoshed, Tughlakabad, (T.K.D.)
New Delhi.

- Respondent

(By Advocate: Sh. R.N.Singh)

ORDER

Hon'ble Shri V.N.Gaur, Member (A)

As prayed by learned proxy counsel for applicant, the
Original Application is dismissed as withdrawn.

(V.N. Gaur)
Member (A)

(A.K.Bhardwaj)
Member (J)

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